

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 137 (ND)/2018

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.07.2019

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips
Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pankaj Bhagat, Advocate		
		Mr. Rahul Gupta, Advocate for RP		
	For the Respondent:	Mr. Varun K. Chopra, Advocate for GAIL (India) Ltd.		
		Mr. Abhishek Anand and Mr. Tushar Tyagi, Advocates for Directors Respondents		

ORDER

Request for an adjournment is being made on behalf of the counsels. It is submitted that an appeal is pending before the Hon'ble NCLAT and is to be listed on 20th August, 2019.

List this case for further consideration and disposal on 30th August, 2019.

sd -
(V. K. Subburaj)
Member (T)

sd -
(Ina Malhotra)
Member (J)